

(b). As there were representations regarding increase in the cost of raw materials and various inputs, the bread prices were revised in September, 1980 after a scrutiny was done regarding the cost or various ingredients required in the manufacture of bread.

The second revision with effect from 11th April, 1981 was necessitated because of the increase in the ex-mill price of maida from Rs. 175/- to Rs. 204/- per quintal with effect from 9-4-1981 in Delhi. The maida prices were increased as a sequel to increase in the issue price of wheat to the mills from Rs. 130/- to Rs. 155/- per quintal with effect from 1-4-1981.

(c) Increase in prices on both occasions has been only marginal and based on increase in the prices of raw material and other ingredients. It is not considered necessary to arrange for cost-audit of the bread manufacturers.

(d). The prevailing prices of bread in Delhi are not high in comparison to prices prevailing in most of the other cities.

Span of Promotion of Inspectors to PSS Class II

9513. SHRI V. N. GADGIL: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the Span of promotion of Inspectors of Post Offices to PSS Class II which used to be between 7 to 10 years has now been raised to 20-22 years; and

(b) if so, what measures Government propose to take to remedy the situation?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KARTIK ORAON): (a) and (b). Of late, there have been complaints, that the promotional chances of Inspectors have been diminishing. The Department have constituted a committee to go into the matter.

Recategorisation of Government Quarters

9514. SHRI OSCAR FERNANDES: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) how many quarters were first upgraded to type 'E' and later down graded to type 'D' in the last three years;

(b) the reasons for which these quarters are first up-graded and then downgraded;

(c) whether some of these down-graded quarters have more floor plinth area than the type E quarters on Mehrauli-Badarpur Road, Pandara Road; and

(d) if so, why those small quarters also were not down-graded?

THE MINISTER OF PARLIAMEN-TARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NAR-AIN SINGH) (a) 232.

(b) These quarters were up-graded as the Government decided to reduce the scale of plinth area of various types of houses in the General Pool in Delhi and these quarters were having larger plinth area than fixed for type 'D' in the revised scale.

These quarters have been down-graded for the time being in pursuance of the recommendations of the Committee of the National Council (JCM).

(c) and (d). Necessary information is being collected and will be laid on the Table of the House.

E.D. Employees and Mazdoors Selected from Trivandrum

9515. SHRI A. NEELALOHTAD-ASAN NADAR: Will the Minister of COMMUNICATIONS be pleased to state:

(a) how many ED employees were selected from Trivandrum, Kerala State within the last one year;